

©
കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

| | | | |
|-------------------------|--------------------------------|---------------------------------------|---------------------|
| വാല്യം 10 } Vol. X } | തിരുവനന്തപുരം, ചൊവ്വ | 2021 മാർച്ച് 16 16th March 2021 | നമ്പർ } No. } 11 |
| | Thiruvananthapuram, Tuesday | 1196 മീനം 2 2nd Meenam 1196 | |
| | | 1942 ഫാൽഗുനം 25 25th Phalguna 1942 | |

PART IV Private Advertisements and Miscellaneous Notifications

II As the number of candidates validly nominated and not withdrawn exceeded the number of vacancies (3 vacancies) to be filled up by election in respect of the constituency of Teaching Staff to the Management Council, it was proceeded with election from the constituency of Teaching Staff and the contesting candidates viz. Dr. Sabin George, Assistant Professor, Livestock Production and Management, College of Veterinary & Animal Sciences, Pookode, (Electoral Roll No. 11134), Dr. Leeba Chacko, Assistant Professor, Animal Reproduction Gynaecology and Obstetrics, College of Veterinary & Animal Sciences, Pookode (Electoral Roll No. 11177), Dr. Sajith Purushothaman, Assistant Professor, Animal Nutrition, College of Veterinary & Animal Sciences, Mannuthy, (Electoral Roll No. 114154), Dr. Muhammad Aslam M K, Assistant Professor, Livestock Production and Management, Base Farm, Kolahlamedu, (Electoral Roll No. 127220), secured 102, 100, 60, 44 valid votes respectively.

After completion of the final counting, Dr. Sabin George, Assistant Professor, Livestock Production and Management, College of Veterinary & Animal Sciences, Pookode, (Electoral Roll No. 11134), Dr. Leeba Chacko, Assistant Professor, Animal Reproduction Gynaecology and Obstetrics, College of Veterinary & Animal Sciences, Pookode (Electoral Roll No. 11177). Dr. Sajith Purushothaman, Assistant Professor, Animal Nutrition, College of Veterinary & Animal Sciences, Mannuthy, (Electoral Roll No. 114154), have secured more number of valid votes are declared elected as Members to the Management Council from the Constituency of Teaching Staff.

III As the number of candidates validly nominated and not withdrawn exceeded the number of vacancies to be filled up by election in respect of the constituency of Non-Teaching Staff to the Management Council, it was proceeded with election from the constituency of Non-Teaching Staff and the contesting candidates viz. Shri Harinarayan, T. K, Office Superintendent, General Administration, (Electoral Roll No. 102 10), Shri Vijesh.C.V, Asst. Finance Officer (HG), ID Wing (Pookode), (Electoral Roll No. 106 72), Shri Ravichandran.U, Farm Supervisor Gr-1, ULF & FRDS Mannuthy (Electoral Roll No. 119 207), secured 11, 120, 157 valid votes respectively.

After completion of the counting, Shri Ravichandran. U, Farm Supervisor Gr-1, ULF & FRDS Mannuthy (Electoral Roll No. 119 207) who has secured more number of valid votes is declared elected as Member to the Management Council from the Constituency of Non-Teaching Staff.

IV As the number of candidates validly nominated and not withdrawn exceeded the number of vacancies to be filled up by election in respect of the constituency of Permanent Labourers to the Management Council, it was proceeded with election from the constituency of Non-Teaching Staff and the contesting candidates viz. Shri Pradeep. C.T, ILFC Pookode, (Electoral Roll No. 113 30), Shri Shyju K.R, ILFC Pookode (Electoral Roll No. 113 86), Shri Sudheesh P.S, CVAS Mannuthy, (Electoral Roll No. 114 135), secured 83, 190, 170 valid votes respectively.

After completion of the counting, Shri Shyju K.R, ILFC Pookode (Electoral Roll No. 113 86) who has secured more number of valid votes is declared elected as Member to the Management Council from the Constituency of Permanent Labourers.

(Sd.)
Registrar & Returning Officer.

കേരള സംസ്ഥാന വഖഫ് ബോർഡ്

വിജ്ഞാപനം

[1995-ലെ വഖഫ് ആക്ട് 53-ാം വകുപ്പ്, കേരള സ്റ്റേറ്റ് വഖഫ് റൂൾസ് 2019, ചട്ടം 80(2) എന്നിവ പ്രകാരം പ്രസിദ്ധപ്പെടുത്തുന്നത്]

നമ്പർ എ12-3874/17-MLP 2021 ജനുവരി 30.

കേരള സംസ്ഥാന വഖഫ് ബോർഡിൽ 2728/ ആർ. എ. നമ്പരായി രജിസ്റ്റർ ചെയ്തിട്ടുള്ള മലപ്പുറം ജില്ല, പെരിന്തൽമണ്ണ താലൂക്ക്, പുഴക്കാട്ടിരി വില്ലേജിൽ നൂസ്രത്തുൽ ഇസ്ലാം മഹല്ല് കമ്മിറ്റിക്ക് കീഴിലുള്ള പുഴക്കാട്ടിരി ജമാഅത്ത് പള്ളിക്കുവേണ്ടി മക്കരപ്പറമ്പ് സബ് രജിസ്ട്രാർ ഓഫീസിലെ 867/2014-ാം നമ്പർ ആധാരപ്രകാരമുള്ളതും പരിയാരത്ത് അബു എന്നയാളുടെ മക്കളായ (1) കമ്മത്ത് (2) അബ്ദുൽ ഹമൂർ എന്നിവർക്ക് അവകാശപ്പെടുത്തുമായ പുഴക്കാട്ടിരി വില്ലേജ് പഴയ സർവ്വെ 26/3-ൽ പ്പെട്ട 2.025 ആർ. വസ്തു സെന്റോണിന് ₹ 6,00,000 (ആറ് ലക്ഷം മാത്രം) വാങ്ങുന്നതിന് ബോർഡിന്റെ അനുമതിക്കായി വഖഫ് സെക്രട്ടറി അപേക്ഷ സമർപ്പിച്ചിട്ടുണ്ട്.

ടി വസ്തു വാങ്ങുന്നത് സംബന്ധിച്ച് ആർക്കെങ്കിലും എന്തെങ്കിലും അഭിപ്രായമോ ആക്ഷേപമോ ഉണ്ടെങ്കിൽ ആയത് ഈ വിജ്ഞാപനം പ്രസിദ്ധപ്പെടുത്തി 14 ദിവസത്തിനകം ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ, കേരള സംസ്ഥാന വഖഫ് ബോർഡ്, വി.ഐ.പി. റോഡ്, കലൂർ, കൊച്ചി-682 017 എന്ന വിലാസത്തിൽ രേഖാമൂലം അറിയിക്കേണ്ടതാണ്. സമയപരിധിക്കുശേഷം ലഭിക്കുന്ന ആക്ഷേപങ്ങളും അഭിപ്രായങ്ങളും യാതൊരു കാരണവശാലും പരിഗണിക്കുന്നതല്ലെന്ന് അറിയിച്ചുകൊള്ളുന്നു. വസ്തു വാങ്ങുന്നത് സംബന്ധിച്ച അന്തിമ തീരുമാനം കേരള സംസ്ഥാന വഖഫ് ബോർഡിൽ നിക്ഷിപ്തമാണ്.

(ഒപ്പ്)
എറണാകുളം. ചീഫ് എക്സിക്യൂട്ടീവ് ഓഫീസർ.